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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/193/2016  
NAME OF THE PETITIONER(S) : Subbaraj Srinivasan  
NAME OF THE RESPONDENT(S) : M/s Lotus Real Promoter Private Limited & 6 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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1) K. RAMASAMY  
G.V. MOHAN KUMAR

Counsel for Petitioner



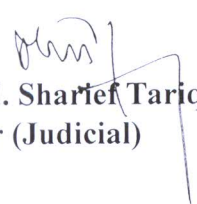
2) E. M. ORATHI DHARAN

Counsel for RS



**ORDER**

Counsel for the petitioner present. As per the direction given during the last hearing, counsel for petitioner has sent a private notice to R2 & R3 and filed proof of sending and effecting service alongwith an affidavit. Notice served on R2 has returned with the endorsement 'left'. Delivery report in relation to R3 is awaited. No representation on behalf of R2, R3, R6 and R7. The matter is adjourned for report of delivery of notice on R3. The counsel of petitioner is directed to send private notice to R2 & R6 by way of publication in the principal vernacular language and one in English having wider circulation in the district and file an affidavit by the next date of hearing. R7 is a formal party. Put up on **16.12.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)